

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP(IB)/194(CHE)/2022  
**NAME OF THE PETITIONER** : State Bank of India  
**NAME OF THE RESPONDENT(S)** : S.Duraiswamy  
**UNDER SECTION** : Sec 95(1) of IBC, 2016  
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**ORDER**

Ld. Counsel Ms.Vaiduriya for SBI. Ld. Counsel Mr. J. Manivannan for the RP.

IRP report has been filed and served on the parties.

**IRP report be filed through a separate IA.**

Reply be filed within 2 weeks. Rejoinder be filed within a week thereafter.

Post the Petition for hearing on **08.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk